

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3687
ANSWERED ON:17.12.2012
MISUSE OF NHAIS VEHICLES
Thamaraiselvan Shri R.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has received any complaints with regard to misuse of National Highways Authority of India (NHA) vehicles;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (c) Government has received some complaints with regard to misuse of National Highways Authority of India (NHA) vehicles and has been examined and found baseless. Factual information has also been provided to the Central Vigilance Commission (CVC). Details of such complaints, State-wise, and action taken by the Government thereupon are as follows:

Sl.No.	State	Details of Complaints by the Government	Action taken thereon
1	Rajasthan	Complainant regarding misuse of Government vehicle by Accountant NHAI Project Implementation Unit, Kota, Rajasthan.	The complaints were examined and allegations were found baseless and false, hence dropped.
2	Rajasthan	Complainant regarding misuse of Government vehicle by Project Director, NHAI Project Implementation Unit, Kota, Rajasthan.	
3	Rajasthan	Complainant regarding misuse of official vehicle by Shri Girish Jain, Manager (Vigilance), NHAI.	Being verified.
4	Delhi	Anonymous complaint against Shri A.K. Srivastava, Chief Engineer, Ministry of Road Transport & Highway alleging misuse of NHAI's vehicle.	The anonymous letters alleging misuse of vehicles of NHAI were examined and a factual report has been sent to Central Vigilance Commission (CVC).